

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION NO.3323  
TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2023

**Investment under PMMSY**

**3323. SHRI DUSHYANT SINGH :**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्य पालन, पशु पालन और डेयरी मंत्री be pleased to state:

- (a) the details of investment made so far in the Pradhan Mantri Matsya Sampada Yojana (PMMSY), State-wise;
- (b) the progress of proposal to exempt India from WTO's restriction on the distant water fishing and its potential impact if such a proposal fails;
- (c) the details of incentives given by the Government to start-ups and fish farms in the State of Rajasthan during the last five years; and
- (d) the details of steps taken by the Government to promote easy access to credit for aqua-culture entrepreneurs, fish farms and fishing activities?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" during the last two financial years (2020-21 and 2021-22) and the current financial year (2022-23) has accorded approvals to the proposals of 35 States and Union Territories and other Implementing agencies for a total investment worth Rs. 12035.04 crore. State-wise details of the proposals approved under PMMSY during the above said period are furnished at Annexure.

(b): There is no restriction for India to undertake the distant water fishing. Besides, there is no such proposal.

(c): The Department of Fisheries, Government of India, under its various schemes including under PMMSY, during last five financial years from 2017-18 to 2021-22 and current financial year (2022-23) has accorded approvals to the proposals of Government of Rajasthan at a total outlay of Rs.47.89 crore with central share of Rs.15.83 crore for development of fisheries and aquaculture in the State and the approved activities includes establishment of hatcheries, construction of new freshwater grow-out, seed rearing and biofloc ponds, construction of saline alkaline ponds, establishment of Re-circulatory Aquaculture (RAS) and Biofloc Units, establishment of reservoir cages and post-harvest transportation units.

(d): To promote easy access to credit for aqua-culture farmers, fish farms and fishing activities the Government of India in 2018-19 extended the facility of Kisan Credit Card (KCC) to fisher and fish farmers to help them and to meet their working capital needs. The fisheries-related working capital components covered under KCC include recurring cost towards seed, feed, organic and inorganic fertilizers, lime/other soil conditioners, harvesting and marketing charges, fuel/electricity charges, labour, lease rent (if leased water area) etc. For capture fisheries, the working capital includes the cost of fuel, ice, labouring charges, mooring/landing charges, etc. KCC holders for fisheries have the credit limit of Rs.2 lakh. Under KCC facility, interest subvention is also made available for animal husbandry and fish farmers @ 2% per annum and additional interest subvention @ 3% per annum in case of prompt repayment as Prompt Repayment Incentive.

Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 created a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore for a period of 5 years. Under the FIDF concessional finance is provided through the Nodal Loaning Entities (NLEs) to the Eligible Entities (EEs), including SCs/STs/Marginal Farmers, Women & entrepreneurs, Self Help Groups and Cooperatives, State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities.

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## Annexure

Statement referred to in reply to the Lok Sabha unstarred Question No. 3323 for reply on 21<sup>st</sup> March, 2023 regarding Investment under PMMSY: State-wise details of proposals approved under Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the Financial Years 2020-21, 2021-22 and 2022-23.

Sl. No.	State/UT	Approved Project Cost (Rs. in lakhs)
(i)	(ii)	(iii)
1	Andaman & Nicobar	3711.55
2	Andhra Pradesh	212102.97
3	Arunachal Pradesh	8975.74
4	Assam	32806.10
5	Bihar	30241.80
6	Chhattisgarh	39697.00
7	D & D& Dadra & NH	645.60
8	Delhi	533.25
9	Goa	9468.39
10	Gujarat	73942.42
11	Haryana	28322.25
12	Himachal Pradesh	9826.57
13	Jammu & Kashmir	8858.36
14	Jharkhand	30902.10
15	Karnataka	77979.17
16	Kerala	54087.42
17	Ladakh	1481.60
18	Lakshadweep	5587.58
19	Madhya Pradesh	49702.81
20	Maharashtra	77224.96
21	Manipur	8346.70
22	Meghalaya	7165.34
23	Mizoram	8771.52
24	Nagaland	6861.55
25	Odisha	63211.70
26	Puducherry	8156.04
27	Punjab	14193.70
28	Rajasthan	4304.84
29	Sikkim	4733.01
30	Tamil Nadu	61778.43
31	Telangana	23178.09
32	Tripura	9669.21
33	Uttar Pradesh	86105.00
34	Uttarakhand	16302.57
35	West Bengal	18656.91
	<b>Total A</b>	<b>1097532.25</b>
36	Central Sector Projects	105971.30
	<b>Total A+B</b>	<b>1203503.55</b>
	<b>Say</b>	<b>Rs.12035.04 crore</b>

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